

[English]

**Industrial Policy based on Population/
Local resources**

1328. SHRI GEORGE FERNANDES:
Will the PRIME MINISTER be pleased to state:

(a) whether the Government are taking any steps to formulate industrial policies based on the population, local resources etc.;

(b) if so, whether the Government are considering proper linkages between big, medium, small scale and village industries for the economic growth; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). The new Industrial Policy announced on 24.7.91 has done away with licensing except for short list of Industries covered under compulsory licensing. No license is also required for setting up units in cities having population less than 1 million. The entrepreneurs are free to locate their projects anywhere depending upon techno-economic viability in which availability of local resources will be a major factor. The new Industrial Policy aims to encourage all sectors of Industry whether small, medium or large to grow and improve on their past performance. As a part of the Policy and strategy for promoting Small Scale Sector, Government is laying emphasis in establishing linkages between different Industrial sectors so that the benefits of accelerated growth is not confined to any one sector. Since the Small Scale Sector cannot develop in isolation without the development of Large and Medium scale sectors, the schemes in this regard are outlined in the policy measures for promoting and

strengthening small, tiny and village enterprises announced by the Government on 6th August, 1991.

Project Sanctioned by H.U. D.C. O.

1329 SHRI SYED SAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the projects sanctioned by HUDCO since its inception upto 31st March, 1992 state-wise;

(b) the total number of dwelling units and developed plots covered by these projects state-wise; and

(c) the names of the agencies responsible for implementation of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). HUDCO, since inception and upto 31-1-1992 has sanctioned 8254 schemes, covering 30 States/U.Ts. According to HUDCO, these schemes would enable construction/upgradation of 4973757 dwelling units and development of 363341 plots, the State-wise break up of which are given in the enclosed statement.

(c) The various state Housing Agencies including Housing Boards, Rural Housing Boards, Slum Clearance Boards, Development Authorities City Improvement Trusts, Municipal Corporation, Town/areas Committees, Garhwal Mandal, Panchayat Samitis, State Governments, as well as various Public and private sector agencies, Apex Co-operative Societies, Primary Co-operative Societies, Universities and various Voluntary Organisations whose schemes are sanctioned by HUDCO are responsible for implementation of the schemes.